

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.2883
TO BE ANSWERED ON 21.03.2022

Conversion of Forest Villages into Revenue Villages

2883. SHRI RAHUL KASWAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received proposals from various State Governments to convert forest villages into revenue villages;
- (b) if so, the details thereof, State-wise including Rajasthan; and
- (c) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a)&(b) Yes, Sir. Central Government receives proposals from the States//UTs for conversion of forest village into revenue village under the provisions of the Forest (Conservation) Act, 1980. During the last three years, Central Government has accorded final approval in 17 such proposals received from the States/UTs. The information in details is given at Annexure-I. No proposal has been received from the Government of Rajasthan regarding conversion of forest village into revenue village.
- (c) As and when a proposal for use of forest land for non-forestry purpose including conversion of forest village into revenue village is received from any States/UTs under the Forest (Conservation) Act, 1980, prompt action is taken as per the FC Rules and Guidelines made under FCA, 1980.

Annexure-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2883 DUE FOR 21.03.2022 ASKED BY SHRI RAHUL KASWAN REGARDING 'CONVERSION OF FOREST VILLAGES INTO REVENUE VILLAGES'

Details of final approval accorded on proposals received from the States/UTs Government regarding conversion of forest villages into revenue villages

S. No.	State Name	Proposal Name	User Agency Name	Area Diverted (in Ha.)
1	Madhya Pradesh	Forest Village Mallupura Part-III	Satpura Tiger Reserve	66
2	Madhya Pradesh	Forest Village Khamada Part-03	Satpura Tiger Reserve	87
3	Madhya Pradesh	Forest Village Malni	Satpura Tiger Reserve	35
4	Madhya Pradesh	village"Jaamdhana"relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	40
5	Madhya Pradesh	Village "Sakai Tola-I" Relocation from core Zone of (STR) Hoshangabad	Satpura Tiger Reserve	40
6	Madhya Pradesh	Village "Mallupura" Relocation from core Zone of (STR) Hoshangabad	Satpura Tiger Reserve	40
7	Madhya Pradesh	Village"Malani Part-I" relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	174
8	Madhya Pradesh	Village"Mana (Part-I)" relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	215
9	Madhya Pradesh	Village "Mana Part-II" Relocation from Core Zone of (STR) Hoshangabad	Satpura Tiger Reserve	270
10	Madhya Pradesh	Village"Malani Part-II" relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	285.7
11	Madhya Pradesh	Village"SakaiTola-II" relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	150
12	Madhya Pradesh	Diversion of forest land of Compartment 188 of Range Sohagpur of Division Hoshangabad (T) for Relocation of	Satpura Tiger Reserve	100

		Village "Malani and Khamda" from Satpura Tiger Reserve Hoshangabad (M.P.)		
13	Madhya Pradesh	Village "Ratibandar" Relocation from Core Zone of (STR) Hoshangabad	Satpura Tiger Reserve	12
14	Madhya Pradesh	Village "Malni-IV " Relocation from Core Zone of (STR) Hoshangabad	Satpura Tiger Reserve	98
15	Madhya Pradesh	Village Mallupura-IV And Jhalai-IV Relocation from core zone of (STR) Hoshangabad	Satpura Tiger Reserve	29.034
16	Madhya Pradesh	Village Jhalai Part-I Relocation From of Satpura Tiger Reserve Hoshangabad	Satpura Tiger Reserve	67
17	Madhya Pradesh	Forest Village Khamda Part-2 Relocation From Satpura Tiger Reserve Hoshangabad	Satpura Tiger Reserve	14.232